GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:5284
ANSWERED ON:26.04.2013
NEXUS BETWEEN DOCTORS AND STENT MANUFACTURERS
Dhotre Shri Sanjay Shamrao; Mahtab Shri Bhartruhari

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether certain cases of enticing Doctors by freebie and kickbacks from stent manufacturers for using the device even on heart patients who don't need them have come to the notice of the Government in the country during the recent past;
- (b) if so, the details thereof;
- (c) the number of Doctors and stent manufacturers found involved in such cases; and
- (d) the action taken/being taken by the Government against such Doctors and stent manufacturers and to ensure genuine treatment to the heart patients?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) to (c) No. However, as per information available with the Vigilance Section of Ministry of Health & Family Welfare, a CBI case against Dr. R.K. Khullar, the then Cardiologist, Department of Cardiology, RML Hospital, New Delhi was received inter-alia alleging putting of stents on some patients when the same was not required, just to benefit the supplier of medical instruments/ disposables.
- (d) Disciplinary proceedings were initiated against Dr. Khullar for the alleged charges for imposition of major penalty. However, during the pendency of disciplinary proceedings, Dr. Khullar expired and therefore, the disciplinary proceedings initiated against him came to an end.